

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2749**  
**TO BE ANSWERED ON 24<sup>th</sup> MARCH, 2023**

**INDO BANGLA BORDER TRADE**

**2749 SHRI JAWHAR SIRCAR:**

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether Government has analysed the cumbersome procedures and paperwork for exporting merchandise by land to Bangladesh and vice versa;
- (b) the average time taken to move merchandise across the Petrapole border;
- (c) the steps taken to decongest Petrapole and cut the long wait at the land borders and whether it has improved in the last three years; and
- (d) the time taken in December 2021 and 2022?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

**(a):** Electronic Data Interchange (EDI) system has been implemented for electronic filing of customs declarations and other documents to ensure smooth customs clearance. Manual intervention by customs officer in the clearance process is limited to only those cases which are interdicted by the Risk Management System.

**(b) & (c):** The average export time is estimated to be less than 48 hrs. For smooth facilitation of export implementation of rationalized parking management, mechanized transshipment of import cargo and electronic clearance of cargo through digitalized parking and weighment system have been envisaged. The export/ import clearances have significantly improved over the last three years as at present most of the exports are getting cleared on the same day as compared to average time of 15 to 20 days taken earlier.

**(d):** Average time taken in completing customs related clearance process (from registration to Let Export Order) was 05:55 hrs in December 2021 and 03.22 hrs in December 2022.

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